

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3096
ANSWERED ON:13.12.2011
AGRAHAYANA SAKA LAW AND ORDER SITUATION
Singh Smt. Meena

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Judiciary has recently commented upon the worsening law and order situation in the National Capital Territory of Delhi;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the effective measures taken by the Government to improve the situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Yes, Madam. ASJ, Rohini Courts, Delhi while pronouncing the judgment on 24/10/2011 in case FIR No.210/2010 under Section 392/397/34 IPC PS Ashok Vihar, New Delhi commented upon the deteriorating law and order situation in the National Capital Territory of Delhi. It was observed by the Court that "The deteriorating law and order problem in the Capital of the Country is a matter of serious concern and immediate steps are required to be taken at all levels for ensuring security and safety of the citizens. Under these circumstances the courts are required to find answers to the new challenges facing the society and to mould the sentencing system to meet these challenges". Delhi Police has taken following measures to control crime and improve the situation in Delhi:

- i. Revamping of Beat Patrolling System.
- ii. Enhanced police presence and patrolling.
- iii. Identification of vulnerable areas based on crime pattern in each police station.
- iv. Targeted checking of youth on motor bikes.
- v. Quicker reaction time through increased police presence in the area.
- vi. Gathering of macro-intelligence by District police as well as specialized units against criminal gangs operating.
- vii. Closer surveillance on known-criminals.
- viii. Follow up activities of criminals coming out of jail after conviction or release on bail.
- ix. Public participation to control crime through schemes like 'Eyes and Ears'.
- x. Deployment of Emergency Response Vehicles to attend to distress calls and major law and order situation.